

**Mr. Deputy-Speaker:** What is this hypothetical question?

**Shri H. N. Shastri:** Is it proposed to announce the decision at the time of the Budget presentation?

**Shri B. R. Bhagat:** I cannot say definitely, but I hope so.

**Shri Nambiar:** Are Government aware that there is an apprehension in the minds of the Government employees that the decision will go against them?

**Mr. Deputy-Speaker:** And therefore the hon. Member wants to suggest that they ought not to consider it!

**Shri B. R. Bhagat:** No, Sir.

**Shri Achuthan:** May I know whether the Government of India propose to consult the State Governments before taking a final decision in this matter?

**Shri B. R. Bhagat:** The Committee have already got the views of the State Governments while going into this matter.

#### ELECTRONIC INDUSTRY

**\*190. Kumari Annie Mascarene:** (a) Will the Minister of Defence be pleased to state whether it is a fact that an agreement has been entered into with a French firm for starting an electronic industry in India?

(b) What are the terms of the agreement?

(c) Where is this industry to be established?

(d) What is the total capital outlay?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Yes.

(b) The agreement is a detailed document going into the various technical aspects. The French firm will act as the Government's technical advisers. It will initially provide some technicians for the setting up of the factory and for putting it into operation. It will also train Indian personnel, both in India and in France, to enable them to take over from the French personnel as soon as possible. A training School and a research and development section form an integral part of the factory.

(c) and (d). I would invite the attention of the hon. Member to the reply given earlier today to part (a) of Starred Question No. 170.

**Kumari Annie Mascarene:** May I know the date on which the agreement was entered into?

**Shri Satish Chandra:** It was on the 11th of December, 1952.

**Kumari Annie Mascarene:** May I know the capital that is contributed by India?

**Shri Satish Chandra:** It will be entirely an Indian Government concern; nobody else has contributed any capital.

**Kumari Annie Mascarene:** May I know whether there are any experts other than the French associated with this?

**Shri Satish Chandra:** No. The French experts only will assist us in setting up the factory. It will be run by the Government through its own staff.

**Shrimati A. Kale:** May I know whether there is any time-limit by which it will be entirely managed by Indians. The hon. Minister stated that it will be taken over from the French personnel as soon as possible. I want to know whether there is any time-limit.

**Mr. Deputy-Speaker:** Even from the start. That is what he said.

**The Prime Minister (Shri Jawaharlal Nehru):** It is managed now, and always by Indians. There is some misapprehension. This is a technical firm of advisers. The question of management does not come in. It is all the time under Government management.

**Shri Meghnad Saha:** Is there a research and development section attached to this?

**Shri Satish Chandra:** Yes, Sir. I have said so in reply to the main question.

**Shri K. K. Basu:** May I know whether the advice given by these advisers will be mandatory?

**Mr. Deputy-Speaker:** Advice is advice.

**Shri Jawaharlal Nehru:** The hon. Member is trying to be humorous and intelligent. Here is a big project, one of the biggest undertaken by the Government, on which it is quite impossible, without the highest technical advice, for the Government of India or anybody in India to start. We went into the matter most carefully

as to which firm or which foreign advisers were suitable. We considered firms from France, England, America and, I forget, one or two other countries. And after very careful consideration we arrived at this decision. These people come here as technical advisers to help us to build up the factory and train up Indian personnel and then they complete their work.

#### FORD FOUNDATION GIFT

\*191. **Kumari Annie Mascarene:** (a) Will the Minister of Finance be pleased to state what amount India has received from America through the Ford Foundation Gift?

(b) What are the sectors to which the Fund is allotted?

(c) Who has the control over the amount?

**The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat):** (a) The Ford Foundation has agreed to give a sum of Rs. 1,69,38,462 out of which a sum of Rs. 60,46,260 has been received so far.

(b) The Fund is allotted for the Establishment of

(i) 10 Pilot Development Projects	} Rs. 57,72,000
(ii) 5 Training cum Development Projects	

(iii) 5 Extension Wings attached to Agricultural Colleges.  
Rs. 21,55,000

(iv) 25 Extension Training Centres. Rs. 90,11,462.

(c) The amount received is kept in a Deposit Account with Accountant General, Central Revenues, who keeps the accounts. The allocation of amounts to individual schemes under the above sectors is made by the Government of India in consultation with the Ford Foundation Representative in India.

**Kumari Annie Mascarene:** May I know if the amounts are received in instalments?

**Shri B. R. Bhagat:** I cannot say offhand, but the amounts have been received by means of agreements. And there have been two agreements.

**Kumari Annie Mascarene:** May I know where these project schemes are worked?

**Shri B. R. Bhagat:** They are worked in various States. There are five

training-cum-development projects in the States of Bombay, West Bengal, Madhya Pradesh, and the other 15 in Uttar Pradesh (Lucknow). And fifteen development projects have been started, one each in the States of Bombay, Hyderabad, West Bengal, Madhya Pradesh, Himachal Pradesh, Vindhya Pradesh, Madhya Bharat, Travancore-Cochin, Bombay, Mysore, Bhopal, Bihar, Orissa and Uttar Pradesh.

**Kumari Annie Mascarene:** May I know what project is carried out in Travancore-Cochin State?

**Shri B. R. Bhagat:** It is a development project.

**Shrimati Renu Chakravartty:** May I know whether any goods which are imported into this country in pursuance of these gift schemes are exempt from duty?

**Shri B. R. Bhagat:** I cannot say offhand. I want notice.

**Kumari Annie Mascarene:** According to this project what is the development in Travancore-Cochin State?

**Mr. Deputy-Speaker:** The hon. Member might have added a clause (d) to her question so that he might have given the answer. When hon. Members are interested in such details it is better to give notice in advance.

**Kumari Annie Mascarene:** He has already mentioned that some development is going on. I would like to know what.

**Mr. Deputy-Speaker:** Generally he can say that development is going on.

#### SPECIAL POLICE ESTABLISHMENT

\*192. **Shri L. J. Singh:** Will the Minister of Home Affairs be pleased to refer to the reply to part (b) of unstarred question No. 530, asked on the 11th December, 1952 and state:

(a) whether the Special Police Establishment has so far investigated any cases of corruption in any of the Part 'C' States; and

(b) if so, the results of such investigations and the steps recommended by this Special Police Establishment for eradication of corruption?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). A statement showing the work done by the Special Police Establishment in part 'C' States is laid on the Table of the House. [See Appendix II, annexure No. 7.]